

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 239 of 2015

Dated :28th October, 2015

In the matter of:

Indian Wind Power Association

.... Appellant(s)

Versus

**Tamil Nadu Generation & Distribution
Corporation Ltd. & Ors.**

....Respondent(s)

Present:- Mr. Santhil Jagadeesan &
Ms. Suchitra Kumbhat, Advocates for the appellant

ORDER

Bench not assembled today.

Matter is posted for admission hearing on **5th November,**
2015.

Court Master

rkt